

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 5537**  
**TO BE ANSWERED ON 26.07.2019**

**Dumping of Waste Materials on River Banks**

5537. SHRI RAJESHBHAICHUDASAMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has put in place a strong and effective mechanism to ensure that no municipal solid waste, construction waste, debris and any other kind of waste material is dumped along the river banks or in any other water bodies across the country;
- (b) if so, the details thereof;
- (c) whether the Government has engaged any voluntary organisation/charity institute to assist in the same; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) to (d) The Ministry in supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, has notified the Solid Waste Management (SWM) Rules, 2016. The Rules, inter alia, prescribe that no waste generator shall throw, burn or bury solid waste generated by him, on streets, in open public spaces outside his premises or in drains or in water bodies. Further, the Rules direct the waste generators to segregate waste at source and hand over the segregated waste to the authorised waste pickers or waste collectors. The Rules also mandate the urban local bodies to frame their own Bye-Laws for environmentally sound management of solid waste according to local conditions and ensure effective implementation of SWM Rules, 2016.

The Ministry has introduced scheme of “Creation of Management Structure for Hazardous Substances”, under which the Ministry provide financial assistance under sub-schemes of Capacity building and organizing awareness program with various stakeholders for implementation of various waste and chemicals management rules. Work has been awarded to M/s National Productivity Council, M/s Chintan Environmental Research and Action Group and M/s Pt. Deendayal Upadhyay Smriti Sansthan to undertake capacity building programme and awareness programs in various urban local bodies/stakeholders under the Scheme. The Ministry of Housing and Urban Affairs (MoHUA) has overall mandate to take periodic review of the measures taken by States and local bodies for improving solid waste management practices in their respective jurisdictions.

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